

DIVISION BENCH
COURT - I

O-206

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/149(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS TANTIASANJAULIPARKINGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Ms. Rituparna Saha, Adv.] For the Resolution Professional

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **05.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)